

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal(C) No. 18247/2017

AZAD SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.58265/2017-CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN. and IA No.58264/2017-APPLICATION FOR SUBSTITUTION and IA
No.58266/2017-EXEMPTION FROM FILING O.T.)

Date : 24-07-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBERS]

For Petitioner(s) Mr. Raj Kishor Choudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing the substitution application is condoned.

I.A. Nos. 58246-58265 of 2017 - Application for
substitution to bring on record the Lrs. of deceased petitioner no.
6 is allowed.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT

(SNEH LATA SHARMA)
COURT MASTER